

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 169 of 2013 & I.A. No. 243 of 2013

Dated : 29th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

GRIDCO Ltd. ... Appellant(s)

Versus

M/s Bhushan Power & Steel Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Antaryami Upadhyay
Ms. Ishita C. Dasgupta

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav for R-1
Mr. K.S. Dhingra for R-3

ORDER

Post the matter for hearing on **18th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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